

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALISHA STEELS PRIVATE LIMITED

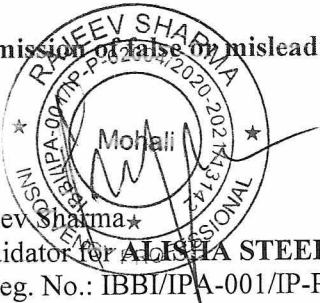
1.	NAME OF CORPORATE PERSON	ALISHA STEELS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14/05/1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27105DL1996PTC078885
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	IIND FLOOR, KOHLI COMPLEX, 612A, SRI NAGAR, RANI BAGH, MAIN ROAD, DELHI-110034
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 TH AUGUST, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJEEV SHARMA ADDRESS: H.NO. 58, (NEAR GATE NO. - 9),SHIVALIK CITY , SECTOR -127, KHARAR ,NEAR MANSA DEVI MANDIR ,SAHIBZADA AJIT SINGH NAGAR, PUNJAB -140307 EMAIL ADDRESS: rsrajeevsharmaca@gmail.com TEL. NO.: 09855618446 REG. NO. OF THE LIQUIDATOR: IBBI/IPA-001/IP-P-02004/2020-2021/13142
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 TH SEPTEMBER, 2024

Notice is hereby given that the **ALISHA STEELS PRIVATE LIMITED** has commenced voluntary liquidation on 29th August, 2024.

The stakeholders of **ALISHA STEELS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 28th September, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Sharma★
Liquidator for **ALISHA STEELS PRIVATE LIMITED**
IP Reg. No.: IBBI/IPA-001/IP-P-02004/2020-2021/13142

Date: 30.08.2024
Place: Mohali
